GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5375 ANSWERED ON:13.12.2010 KAMLA SWASTHYA AVAM SHIKSHA PRASAR SAMITI Argal Shri Ashok

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether a proposal of Kamla Swasthya Avam Shiksha Prasar Samiti, Murena (Madhya Pradesh) regarding grant for running school (Junior High School) for the students of Scheduled Castes category approved by the screening Committee in 2007-08, has not been approved by the Ministry so far;

(b) if so, the details thereof and the reasons therefor; and

(c) the corrective steps taken in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) to (c) The proposal of the organization was recommended by the Screening Committee subject to certain relaxation. However, the proposal could not be approved.